

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:206

ANSWERED ON:22.02.2011

COMMITTEE ON FOOD SECURITY

Owaisi Shri Asaduddin;Patil Shri C. R. ;Reddy Shri Anantha Venkatarami

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Rangarajan Committee on the proposed Food Security Bill has since submitted its report;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the recommendations made by the Rangarajan Committee are at a variance with the recommendations of any other Committee constituted on the same issue;
- (d) if so, the details thereof and the reasons put forward by the Committee;
- (e) whether the present availability of foodgrains is adequate to meet the requirements under the proposed food security scheme;
- (f) if so, the details thereof and the time by which it is likely to be implemented; and
- (g) if not, the remedial measures taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (g) The Expert Committee on the National Food Security Bill under the Chairmanship of Dr. C. Rangarajan, Chairman of Economic Advisory Council to the Prime Minister has submitted its report in January, 2011. The Committee has recommended, inter-alia, entitlement of foodgrains to the priority population, reforms in PDS and implementation of measures to increase agricultural production in a mission mode.

The National Advisory Council (NAC) has also made recommendations and put up a Framework Note on the proposed Food Security Law for seeking comments from the public on its website in order to finalize its recommendations on the provisions of the proposed Bill.

All aspects of the proposed National Food Security Bill including its coverage, entitlement, etc. are under consideration of the Government.